

Name of the corporate debtor: Supreme (India) Impex Ltd.

Date of commencement of liquidation: 05/04/2021 (Order dated 05/04/2021 published on 12/04/2021)

List of stakeholders as on: 18/06/2021 (Date of publication of circular)

(Amount in ₹)

SN	Details of Claimant			Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)						% share in total amount of claims admitted
1	State Tax Department	State Government		05-05-2021	39,94,381.00	39,94,381.00	Unsecured	NIL	NA	100.00%	NIL	NIL	NIL	NIL	NIL